(b) No recommendations arose out of this meeting, particularly of the nature which could be extended to the field level.

## महाराष्ट्र में बोनी मिलों के लिये प्रस्ताब]

1078. थी हरी शंकर महाले : क्या हवि और सिचाई मंत्री यह बताने की क्रुपा करेंगे कि :

(क) महाराष्ट्र राज्य में उन नई चीनी मिलों की संख्या ग्रौर नाम का ब्यौरा क्या है, जिनके बारे में प्रस्ताव मंजूरी के लिए केन्द्रीय सरकार को प्राप्त हुए हैं ; ग्रौर

(ख) उन पर क्या कार्यवाही की गई है ?

हवि झौर सिंखाई मन्त्रालय में राज्य मन्त्री (श्री मानु प्रताप सिंह) : (क) महा-राष्ट्र राज्य में नई चीनी मिलें स्थापित करने के लिए तीन प्रस्ताव प्राप्त हुए हैं, प्रर्थात् :---

- (1) प्रस्तावित गिरपुर शेतकारी सखर कारखाना, सिरपुर, जिला धुलिया ;
- (2) बसंतराव दादा पाटिल सहकारी सखर कारखाना, विठावादी (लोहानेर) तालुका कलवान, जिला नासिक ; ग्रौर
- (3) हुतात्मा किसान ग्रहीर सहकारी सखर कारखाना लि०, बलवा, जिला सांगली।

(ख) छठी योजना के दौरान नयी चीनी फैक्ट्रियों को लाइसेंस देने सम्बन्धी नीति विचाराधीन है ग्रीर इसको अन्तिम रूप देने के बाट ही लम्बित पड़े प्रार्थना पत्नों पर कोई कार्यवाही करना निर्भर करता है ।

## Refugees rehabilitation work in Tripura

1079. SHRI DINEN BHATTA-CHARYYA: Will the Minister of WORKS AND HOUSING AND SUP-PLY AND REHABILITATION be pleased to state:

(a) whether the Tripura Government has asked for Central assistance of Rs. 6 crores to complete the residual refugees rehabilitation works in Tripura;

(b) if so, whether the Centre has sanctioned that assistance; and

(c) if not, the reasons for the refusal thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) and (c). As the displaced persons settled in Tripura are deemed to be merged with the mainstream of general population of the State, the State Government were advised that any schemes intended to improve the economic condition of the migrants and to generate employment potential etc. should appropriately be included in the State Plan to cater to the needs of welfare of all in the State including the migrants. A proposal of the State Government to enhance the marriage grant/cremation grant was agreed to and regarding another proposal to give additional loan to new migrants settled at Nalkata it was suggested that the State Government may formulate a viable land reclamation scheme which, on receipt, will be processed further either in this Department or through the Ministry of Agriculture,

## Working of Indian Institute of Advanced Studies, Simla

1080. SHRI MOHINDER SINGH SAYIANWALA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a Committee was appointed to go into the working of the Indian Institute of Advanced Studies in Simla;